FTS-7985/2011

F.No.A-32011/11/2010-Ad.II Government of India Ministry of Corporate Affairs

New Delhi, dated the 04.07.2011

Office Memorandum

Subject: Approval of the decisions of the DPC Meeting held in RD Chennai on 4-12-2010 for promotions from UDC to JTA against anticipated vacancies

The undersigned is directed to refer to the Minutes of the DPC Meeting forwarded by RD Chennai vide original RD office letter No. 1(76)/2010-DPC dated 14-12-2010 and subsequent request sent vide RD office No. 1(76)/2011-DPC dated 20-6-2011 and to convey the approval of the competent authority in the MCA for promotions of below mentioned UDCs to the post of JTA wef. the dates of their joining in their new/promoted post in the offices to be decided by the jurisdictional RD:

SL.	Name, category and present post
1	Sh. M Nagamalleswara Rao (SC) UDC
2	Sh. P P Radhakrihnan (UR) UDC

2. The RD Chennai, may please issue posting-cum-promotion orders.

Enclosed: DPC Minutes (relevant 1 page)

(R K Pandey)

Under Secretary to the Government of India

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1. RD Chennai

2. All RDs --- for issuing 'certificate' that all promotions to various Group B and C grades/posts upto vacancy year 2011-2012 have been completed in their region and now no vacancy exists in any of the Group B and Group C posts under 'DP quota'.

3. E.Gov. Cell --- for loading in Employees Corner (Promotions)